## **Notification of the Ministry of Home Affairs**

SHRI HARIN PATHAK: Sir, I beg to lay on the Table, under subsection (3) of section 18 of the Central Reserve Police Force Act, 1949, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 456 (E) dated the 5<sup>th</sup> June, 2003, publishing the Central Reserve Police Force Group 'A' (General Duty) Officers Recruitment (Amendment) Rules, 2003. [Placed in Library. *See* No. L.T. 7779/03]

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI KARTAR SINGH DUGGAL (Nominated): Sir, I beg to lay on the table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (Thirteenth Lok Sabha): -

- Fiftieth Report on 'The Indian Post Office (Amendment) Bill, 2002' relating to the Department of Posts.
- (ii) Fifty-first Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Twenty-seventh Report (Thirteenth Lok Sabha) on "Implementation of New Telecom Policy '1999' relating to the Department of Telecommunications (DoT).
- (iii) Fifty-second Report on 'Conditional Access System (CAS)' relating to Ministry of Information and Broadcasting.
- (iv) Fifty-third Report on Action Taken by Government on the Recommendations/Observations of the Committee contained in its Thirteenth Report (Thirteenth Lok Sabha) on "Functioning of Telecom Regulatory Authority of India (TRAI)" relating to the Department of Telecommunications (DoT).